

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 222 OF 2019

Dated: 22nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Torrent Power Ltd.

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission

...Respondent (s)

Counsel for the Appellant(s) : Mr. Hardik Luthra
Mr. Alok Shukla
Ms. Tarima Gaur
Ms. Sonali Jaitley
Mr. Jaiyesh Bakhshi

Counsel for the Respondent(s) : -

ORDER

Admit. Issue notice to the Respondents returnable on 04.09.2019. Dasti, in addition, is permitted.

List the matter on **04.09.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj